

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 289 of 2020

IN THE MATTER OF:

M/s Gati – Kintetsu Express Pvt. Ltd. ...Appellant

Versus

M/s Pearltree Commodities Pvt. Ltd. ...Respondent

**For Appellant: Mr. Tarun Kumar Tiwari and Mr. Pratiyush Prakash,
Advocates.**

For Respondent: None

O R D E R

13.03.2020 Tribunal busy with hearing matters. No time. The matter is adjourned.

List the Appeal 'For Admission (After Notice)' on **31st March, 2020.**

[Justice A.I.S. Cheema]
Member (Judicial)

[Justice Anant Bijay Singh]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)